

Annexure - 3

Name of the Corporate Debtor: Sapphire Space Infracon Private Limited

Date of commencement of Liquidation: 30th November 2023

List of stakeholders as on: 08th June 2026

List of operational creditors (other than Workmen, Employees and Government Dues)

Amount in INR

| Sl. No. | Name of Creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|---------|------------------|---------------------------|--------------------|---------------------------|-----------------|---|---|-----------------------------|--|----------------------------|--|--------------------------|------------------------------------|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed? (Yes/No) | Amount covered by guarantee | % share in total amount of claims admitted | | | | | |
| 1 | Hatch Creation | 30-Nov-23 | 59,25,287 | 59,25,287 | Unsecured | - | NA | - | 0.51% | - | - | - | - | The claims have been admitted as per regulation 12(2)(c) of the liquidation regulation which provides where a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder, and duly collated by the interim resolution professional or resolution professional, as the case may be, during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38 of the Code |
| 2 | Vikas Interiors | 30-Nov-23 | 1,21,57,564 | 1,21,57,564 | Unsecured | - | NA | - | 1.06% | - | - | - | - | |
| | Total | | 1,80,82,851 | 1,80,82,851 | | - | | | 1.57% | - | - | - | - | |